

NOTIFICATION

In view of the New Standard Operating Procedure (SOP)–District Judiciary dated 12th June, 2020 issued by the Hon'ble High Court, the Chief Ministerial Officers of Taluka Courts of Ballari Unit are hereby authorized to give slots for physical filing of cases in their respective courts. Hence, the Advocates who intend to file cases by way of physical filing in the taluks other than Ballari City are hereby informed to send request through S.M.S./Whatsapp to the mobile phone of the concerned Chief Ministerial Officers in whose court the case is to be filed, to obtain slot for physical filing. The mobile phone numbers of Chief Ministerial Officers are given in the annexure to the notification. The Chief Ministerial Officers of Taluka Courts (other than Ballari Taluk) are hereby directed to allot slots for physical filing of cases in their court as per SOP and intimate the same to the concerned advocates through SMS/Whatsapp.

Further if concerned C.M.O., goes on leave, the incharge official's mobile number to be communicated to the President of the Bar Association to stream line the process.

However, there is no change in the procedure being followed for filling the cases in the courts of Ballari City and for E-filing in the entire Ballari Unit.

17-06-2020
(KRISHNARAJ.B.ASODE)
Prl. District & Sessions Judge,
Ballari.

Copy to:

- 1) All the Judicial Officers of Ballari Unit.
- 2) The Public Prosecutor, Ballari.
- 3) The Superintendent of Police, Ballari.
- 4) The Assistant Public Prosecutors.
- 5) The Presidents of Bar Associations of Ballari District.
(with a request to communicate among the members of the Bar).
- 6) The Accounts Branch of this court.
- 7) The Notice Board of this Court.
- 8) The Office Copy.

Format for Permission Request

Request Format for SMS or Whatsapp

- 1) Name of the Advocate (With initials)
- 2) KAR No.
- 3) Application for (Filing Copy application/New case/I.A./Misc. Appln/Process fee/Court fee)
- 4) Case Details (Case No., Party Details in short)

ANNEXURE

S.N	Name	Designation & Address	Mobile No.
1.	Sri.Srinivas Joshi	IIIADJ Court,Bly-sit@ HOSAPETE	9449964337
2.	Smt.Joythi Keroor	PrI.Sr.CJ& AdI.Sr.CJ, HOSAPETE.	9483827333
3.	Sri.P.S.Shirolkar	PrI. CJ & AdI.Sr.CJ, HOSAPETE.	9686171201
4.	Sri.Rudresh	Addl. C. J & JMFC Court, HOSAPETE	9964989381
5.	Sri.Ramesh Bhat	Sr. C.J & JMFC Court, KUDLIGI.	8884730611
6.	Sri.V.R.Bharath	C.J & JMFC Court, KUDLIGI.	9844263503
7.	Sri.Soudhagar	C.J & JMFC Court. SIRUGUPPA.	9902894377
8.	Smt.H.Saraswathi	C.J & JMFC., Court, SANDUR.	8073522789
9.	Sri. D.Nagaraj	Sr. C.J & JMFC., Court., H.B.HALLI	9916443114
10.	Sri.B.K.Chandra Shekhar	C.J & JMFC., Court., H.B.HALLI	9448594387
11.	Sri.Jayanna.U	C.J & JMFC., Court., HADAGALI.	9980637399
12.	Smt. Yashoda	Sr. C.J & JMFC., Court., H.H.HALLI	9986725522
13.	Sri.Panchaksharaiah.K.M	C.J & JMFC., Court., H.H.HALLI	9916565928

Date : 17.06.2020

Place : Ballari.

17-06-2020
(**KNISHNARAJ.B.ASODE**)
PrI. District and Sessions Judge,
- Ballari.